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4597. SHRI KAMAL MORAR-KA : Will the Minister of INDUS. TRY be pleased to state :

(a) whether Government have any proposal to import duty-free components for vehicle manufacture;

(b) if so, what would be the outflow of foreign exchange on this account; and

(c) what are the figures of export of automobiles at present and what are the future projections?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUS-TRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

(c) Exports of automobiles during 1987 were as under :

Buses		968 nos.
Trucks	,	1973
3-wheelers	-	3443
Cars	•	107
Jeeps .	-	11 6 5
LCVs	•	439
Scooters		3015
M/Cyc'es		158
Mopeds		224

A Sub-Group on Automobiles & Earthmoving Industry for VIIth plan had recommended export targets of 10,313 commercial vehicles, 50,033 two-wheelers, 10,033 cars per noum by 1989-93.

Monitoring of the prices of drugs

4598. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 647 given in the Rajya Subha on the 1st August, 1988 and state :

(a) whether it is a fact that the details of the cost of services conversion cost element-wise, including depreciation interest, bonus, profit, etc. are not being obtained;

(b) if so, in what manner and on what basis the prices are being monitored;

(c) what are the details based on which prices of medicines have been monitored and subsequently reducel; and

(4) what are the details of the system being adopted for the purpose ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) Yes, Sir.

(b) to (d) The monitoring of prices of non-scheduled items of DPCO, 1987 is done by the Governmentof case to case basis effectively.

Acceptance of Telegrams during night

4599. DR. YELAMANCHILI SIVAJI: Will the Minister of COM-MUNICATIONS be pleased to state.

(a) whother it is a fact that ordinary tolograms are not accepted during night at present;

(b) whether there is any proposal to reintroluce the facility; and

(c) if not, what are the reasons therefor?

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Written Answers

[5 SEPT. 1988]

COM · THE MINISTER OF (SHR1 BIR **MUNICATIONS** BAHADUR SINGH): (a) Yes, Sir. However, (i) Tolegrams relating to information of Doath, and (ii) ordinary Telegrams relating to private personal matters such as, Sickness, Arrivals and Departure, Interviews and appointments and examination results, are accepted during night hours.

(b) No. Sir.

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(c) Booking of ordinary Telegrams during night hours causes delay in their disposal due to restricted working hours of Departmental Telegraph Offices and Combined Offices, and limited staff available during night hours in other offices.

Import of viscose staple fibre plant

4611. DR. YELAMANCHILI SIVAJI: Will the Minister of IN-DUSTRY by pleased to state :

(a) whether any Indian company is permitted to import viscose staple fibre plant; if so, what are the dotails thereof;

(b) whether any indigenous industry has the capacity and technology to produce the plant in the private sector; and

(c) if so, what are the reasons for allowing the import of such plant?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) No Indian Company has been permitted to import viscose staple fibre plant in the recent past.

(b) In the private sector, M/s. Grasim Industries Ltd. have claimed to have developed capacity to produce such plants. - - I no; 74

(c) Question does not arise in view of the position explained above.

Production of soft coke by private Sector

YELAMANCHILI 46)¹. DR. SIVAJI : Will the Minister of ENER-GY be pleased to state :

(a) whether there is any proposal with the Coal India Limited to allow the private sector to produce soft coke: and

(b) if so, what are the details thereof?

THE MINISTER OF STATE: IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C.K. JAFFAR SHARIEF) : (a) and (b) Yes Sir. private entrepreneurs are encouraged to manufacturo Special Smokeless Fuel (SSF) using technology developed by Central Mine Planning and Design Institute, Ranchi for which they have prepared project Reports envisaging capacities between 53 to 53) tonnes per day.

Assessment of amounts against drug companies

(SHRIMATI) DR. 4632. NAJMA HEPTULLA : Will the Minister of INDUSTRY be pleased to state:

(a) what is the amount assessed against each of the involved drug following the judgecompanies ment of the Supremourt;

(b) the authority which assessed the amount and whether a copy

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